

Co-operative Stores for Central Government Employees

1776. Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Yashpal Singh:

Will the Minister of **Home Affairs** be pleased to refer to the reply given to Unstarred Question No. 620 on the 25th August, 1965 and state the further progress made for setting up Co-operative Stores for the benefit of Central Government employees at Bombay, Calcutta, Madras, Nagpur and other places?

The Deputy Minister in the Ministry of Home Affairs (Shri P. S. Naskar): A Consumer Co-operative Store for the benefit of Central Government employees has since been set up in Madras. As a result of further consideration, a scheme has been formulated for setting up consumer co-operative stores in metropolitan towns with a population of over 10 lakhs for the benefit of Central as well as State Government employees. The details of the scheme are being worked out in consultation with the State Governments concerned.

Ghost Transmitter in Delhi.

1777. Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Yashpal Singh:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government are aware of the existence of ghost transmitter in the Union Territory of Delhi;

(b) if so, whether it has since been detected; and

(c) if not, the reasons for the failure to detect it?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Inquiries show that no such transmitter is in existence in the Union Territory of Delhi.

(b) and (c). Do not arise.

Institute of Indian Studies

1778. Shri Shree Narayan Das:
 Will the Minister of **Education** be pleased to refer to the reply given to Starred Question No. 352 on the 1st September, 1965 and state:

(a) whether it is a fact that the Oxford University authorities have decided to demolish the building which housed the Institute of Indian Studies;

(b) if so, the circumstances in which this is being done; and

(c) the result of the protest lodged against this move by Government?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) In 1955 the University of Oxford decided that it would be more advantageous if Indian Studies were to be grouped with other Oriental Studies in a new Oriental Institute. In 1956, approval of the Chancery Division of the High Court of Justice was obtained for the University to acquire the ownership of the Indian Institute as the property of the Oxford University and in return the University set aside £20,000 as a permanent endowment for the promotion of Indian Studies in the University.

(c) The Oxford University have decided to continue with their plans despite protest from the Government of India.

Petro-Chemical Complex at Barauni

1779. Shri Shree Narayan Das:
 Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether negotiations with any foreign collaborators for setting up a petro-chemical complex at Barauni have started;

(b) if so, the names thereof; and

(c) the stage at which the matter stands at present?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) No.

(b) and (c). Do not arise.